

issued from there, I can say that Government has full cognizance of all the implications and the seriousness of the situation, and in various ways, in various directions, steps are being taken.

Shri Hem Barua: But what are the steps?

Shri Nanda: This is not the occasion to mention them.

Shri Hem Barua: They are aware of the danger, but they will not tell us about the steps they are taking.

Mr. Speaker: If they do not want to say just now, they should not be pressed.

Shri P. C. Borooah: May I know how many gangs of Pakistani Saboteurs have been found to be operating in Kashmir, how many arrested so far and what is their *modus operandi*?

Shri Hathi: One gang has been arrested.

Shri P. R. Chakraverti: In the context of the arrangement, in terms of which China has got some Pakistan-occupied land of India, may I know whether China is involved in this sabotage work also?

Shri Hathi: As I replied to the earlier questions, from the information available with us, it is not possible to say anything about that.

Shrimati Savitri Nigam: In view of the fact that these bomb explosions have become almost a daily or a weekly feature, and in view of the very unconvincing reply of the hon. Minister, I would like to know what particular action Government intends to take to put an end to this type of disturbing and disquieting explosions, and whether a joint team of Central Government and Kashmir Government is going to find out and investigate about it.

Mr. Speaker: How many she combines in it! When the gentlemen fail to shoot arrows, the ladies take to it but they have combined so many!

Shri Hem Barua: Ladies are experts in that!

Shri Hathi: I am sorry if the hon. Member has found my short replies unconvincing in relation to her long questions, but, as I said, the Jammu and Kashmir Government have tightened up the security arrangements, they are on the watch. It is because of this that the spy gang has been found out and people have been arrested. Nearly 65 people have been arrested.

Shri Joachim Alva: May I know how far the explosions and espionage activities have been helped and aided by the organ of the Plebiscite Front, *Mahaz*, which has a high circulation and which openly advocates the cause of Pakistan in pictures and articles?

Shri Hathi: In this I do not think I will be able to say. This is not found from this investigation.

Pay Scales of I.A.S. and I.P.S.

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*357.	}	Shri Surendra Pal Singh:
		Shri P. R. Chakraverti:
		Shri P. C. Borooah:
		Shri Ram Harkh Yadav:
		Shri Murli Manohar:
		Shri Vishwa Nath Pandey:
		Shri Bhagwat Jha Azad:
		Maharajkumar Vijaya Ananda:
		Shri D. N. Tiwary:
		Shri Kapur Singh:
Shri Onkar Lal Berwa:		
Shri P. H. Bheel:		

Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that his Ministry is actively considering a proposal to increase the pay scales of the I.A.S., I.F.S. and I.P.S.; and

(b) if so, the main features thereof and how soon will the Government take a final decision on this matter?

The Deputy Minister in the Ministry of Home Affairs (Shri L. N. Mishra): (a) No, Sir.

(b) Does not arise.

Shri Surendra Pal Singh: May I know if the Second Pay Commission in its report made any recommendations as to when, how the Central Government should take necessary steps to increase pay scales of IAS and IPS and, if so, what are the specific recommendations of the Pay Commission in this regard?

Shri L. N. Mishra: This question was not in the terms of reference of the Second Pay Commission, but they did consider the question of reduction and enhancement of the higher salaries and they made some recommendations, but it was not under their terms of reference.

Shri Surendra Pal Singh: Is it a fact that a large number of our talented young men are now seeking employment in private sector industries and trade houses and are not coming into Government service, and if so, may I know the reasons for that?

Shri L. N. Mishra: Yes, Sir. It has been reported to us that talents are getting diverted to the private sector because they get better salary there.

Shri P. B. Chakraverti: Apart from the question of increasing their emoluments, may I know whether Government wanted to introduce a scheme of amalgamating IFS and IAS to increase their efficiency?

Shri L. N. Mishra: I am not aware of that, but at present they are two different cadres.

Shri P. C. Borooh: May I know whether it is a fact that the standard of our administration has been gradually going down since independence, and how far this is due to the conditions of service?

Shri L. N. Mishra: I cannot accept this view. The standard of administration has not deteriorated.

श्री विश्वनाथ पाण्डेय : मैं जानना चाहता हूँ कि आई० ए० एस०, आई० एफ० एस० और आई० पी० एस० के वेतनक्रमों में जो असमानता है उसको दूर करने के

लिए क्या सरकार कोई उपाय कर रही है ?

श्री ल० ना० मिश्र : जी, नहीं, आई० ए० एस० और आई० एफ० एस० के वेतनक्रमों में कोई असमानता नहीं है ।

श्री भागवत झा आज़ाद : इन अखिल भारतीय सेवाओं के वेतनों में वृद्धि न करने के इस प्रस्ताव की प्रशंसा करते हुए मैं यह जानना चाहता हूँ कि क्या सरकार इस बात पर विचार कर रही है कि निम्नतम वेतनमान और अधिकतम वेतनमान जो इन सेवाओं के हैं उन के बीच की दूरी को कम करने के लिए कोई प्रयत्न किया जाय ।

श्री ल० न० मिश्र : अभी तो प्रयत्न नहीं किया जा रहा है लेकिन यह बात सही है कि निम्नतम वेतन पाने वालों की तन्खाह बढ़नी चाहिए, और इसी लिए दास कमिशन रिपोर्ट आई है और उस के अनुसार उन का महंगाई भत्ता बढ़ाया गया तथा आई० ए० एस० और आई० एफ० एस० वालों का नहीं बढ़ाया गया ।

Shri Kapur Singh: Are the Government aware that the present scales of pay of these services are neither correlated to the social status expected of them nor to their standards of living nor do they bear any relationship to the remuneration available in the free business sector and, if so, why do the Government want to stick to the present scales of pay and not review them?

Shri L. N. Mishra: It is a fact that these officers are having a hard time due to the rise in price and the increasing rate of income-tax. But this is not the psychological moment to increase their salary.

श्री श्रींकार लाल बेरवा : मैं जानना चाहता हूँ कि दास कमिशन की रिपोर्ट में से कौन कौन सी सिफारिशें उन के सम्बन्ध में मंजूर की गई हैं ।

श्री ल० ना० मिश्र : दास प्रायोग की रिपोर्ट में उन का रिफ्रेंस नहीं था ।

श्री विाव नारायण : मैं यह जानना चाहता हूँ कि क्या यह सरकार सोशललिस्टिक पैटर्न ग्राफ सोसायटी के अन्तर्गत 1 हजार रु० से ऊपर की सारी तन्खवाहें एकसा करेगी । इस से ज्यादा वेतन न हों ।

श्री ल० ना० मिश्र : ऐसा विचार नहीं है ।

श्री किञ्चन पटनायक : क्या सरकार बहू महसूस करती है कि देश की औसत आमदनी और खर्च से इन अफसरों की आमदनी और खर्च बहुत ज्यादा है इस लिए इसे घटाने की आवश्यकता है ।

श्री ल० ना० मिश्र : मैं समझता हूँ कि घटाने की आवश्यकता नहीं है ।

Shrimati Savitri Nigam: Is it a fact that many IAS officers after completing the training and after getting money spent on them join the various industries at very high salaries and, if so, what steps are the Government taking to stop such activities which are a waste of national money?

Shri L. N. Mishra: It is not done; it is not possible.

श्री ज० प्र० शर्मा : अभी माननीय उपमंत्री ने कहा कि दास कमिशन की सिफारिशों इन अफसरों पर लागू नहीं होती हैं । दास कमिशन की एक सिफारिश यह थी कि 600 रु० से 1290 रु० तक वेतन पाने वालों को महंगाई भत्ता दिया जाये । तो क्या यह सिफारिश इन अफसरों पर लागू की जायेगी, या नहीं की जायेगी ।

श्री ल० ना० मिश्र : जी हाँ, सिफारिश थी लेकिन चूँकि यह सिफारिश उन के दायरे के बाहर की थी इस लिए उस पर अमल नहीं किया गया ।

Shri P. Venkatasubbaiah: May I know if the fall in standards is not

due to less payment but because of the general fall in the standard of education and, if so what methods do the Government propose to evolve to give better training to IAS officers?

Shri L. N. Mishra: For improving the standard of training a committee had been appointed and Members of Parliament are also there. That will examine the question.

Cochin Refinery

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*358. { **Shri P. C. Borooah:**
Shri P. K. Chakraverti:
Shri Ramchandra Ulaka:
Shri Dhuleshwar Meena:
Shrimati Renuka Barkataki:
Shri Ravindra Varma:

Will the Minister of Petroleum and Chemicals be pleased to state:

(a) whether it is a fact that the work on Cochin Refinery is much behind schedule;

(b) if so, the extent thereof; and

(c) the progress made in the construction work of the refinery so far?

The Minister of Petroleum and Chemicals (Shri Humayun Kabir): (a) and (b). No, Sir. As against the target date of 15th November 1965 for completion of construction, the work is likely to be completed by 1-1-1966.

(c) A major part of the equipment material has been procured and construction is proceeding mostly according to schedule.

Shri P. C. Borooah: May I know whether it is a fact that the contract for the construction of structures and buildings had not been given yet or given too late and, if so, to what extent the instability in the State Government there is responsible for the delay?

Shri Humayun Kabir: I have already stated that the construction is progressing more or less according to